Terrorist activities have reduced significantly in the Hinterland of the country. Insurgent/Extremist incidents have also reduced significantly in North Eastern States and in the Left Wing Extremism affected areas. In Jammu and Kashmir, security forces are proactively engaging with terrorists, resulting in neutralization of large number of terrorists.

## Death of police and security Personnel in Naxalite and Terrorist Activities

†1965. SHRI AMAR SHANKAR SABLE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any policy is in place to provide assistance/grant/compensation/job by Government to the kins of police personnel and jawans died in naxalite and terrorist incidents;
  - (b) if so, the details of policy thereon;
- (c) whether Government is aware of the number of police and security personnel who died in naxalite and terrorist activities, in various parts of the country during last three years;
  - (d) if so, the incident-wise and State-wise details thereof; and
- (e) the status of compensation/grant/assistance provided to the kins of the police and security personnel dying in said incidents, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (e) The Government of India is committed to support the families of martyred security personnel. The family members of the martyred SF are given assistance in the following manner:—

- (i) Next-of-Kin (NoK) of CAPF personnel are given *ex-gratia* compensation @ ₹ 35 lakh (w.e.f. 01.01.2016).
- (ii) NoK also get the last drawn pay with DA as Extra Ordinary Pension (EoP)/Liberal Pension Award (LPA).
- (iii) Provision of compassionate appointment to a dependent family member of martyred personnel against Group-C post, upto 5% of the vacancies.
- (iv) Other normal benefits to the families of SFs like Death-cum-Retirement Gratuity (DCRG), Central Government Employee Group Insurance Scheme (CGEGIS) etc.

<sup>†</sup> Original notice of the question was received in Hindi.

(v) Financial assistance upto ₹ 15 lakh from Bharat ke Veer corpus to take the total amount to ₹ 1 crore for the martyr's family.

In addition, *Ex-gratia* payment is also given to the families of the martyrs including State security force personnel, under Security Related Expenditure (SRE) scheme in LWE affected areas, Jammu and Kashmir and North East region.

The State Governments also have their own compensation policy for the families of State Police martyred.

Detail of security forces killed in LWE and terrorist related activities are given in the Statement.

Statement

Details of Security Forces (SFs) killed in LWE and terrorist attacks in last three years

Sl.	State	2016	2017	2018	2019 (upto 15.06.19)
No.		SF Deaths	SF Deaths	SF Deaths	SF Deaths
1.	Andhra Pradesh	0	1	0	0
2.	Bihar	12	0	2	1
3.	Chhattisgarh	38	60	55	14
4.	Jharkhand	9	3	9	8
5.	Kerala	0	0	0	0
6.	Madhya Pradesh	0	0	0	0
7.	Maharashtra	3	3	0	15
8.	Odisha	3	8	1	0
9.	Telangana	0	0	0	0
10.	Uttarakhand	0	0	0	0
11.	Punjab	07	0	0	0
12.	Jammu and Kashmir	82	80	91	70
13.	Arunachal Pradesh	2	0	2	2
14.	Assam	4	3	1	0
15.	Manipur	11	8	7	0
16.	Meghalaya	0	0	1	0
17.	Mizoram	0	0	0	0
18.	Nagaland	0	1	3	2
19.	Tripura	0	0	0	0